

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 133 of 2020

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.03.2021

Name of the Company:

Arrow Digital Pvt Ltd
V/s
Positive Point Graphics Pvt Ltd

Section:

9 of the Insolvency & Bankruptcy Code, 2016

ORDER


Learned Counsel appeared for the Operational Creditor.

No one appeared for the Corporate Debtor.

Pleadings are complete.

Matter stands adjourned to 23.03.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 15th day of March, 2021